	Annexure - B1 (H)														
Name of the Corporate Debtor: Shree Ambika Sugars Ltd							Date of commencement of Liquidation: 20/06/2022				List of Stakeholders as on: 18.08.2022				
LIST OF OTHER STAKEHOLDERS, IF ANY (OTHER THAN FINANCIAL CREDITORS AND OPERATIONAL CREDITORS)															
(Ar														(Amount in ₹)	
Sl. No		Category of Stakeholders (Preference shareholder/equity shareholder/partners/Others)	Details of claim received		Details of claim admitted										
			Date of receipt	Amount claimed	Amount of claim	Nature of claim	Amount covered by lien or attachment pending disposal	Lien/attachme nt removed? Amount covered by guarantee	% of Share in total amount of claims admitted	contingent mu	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
1	Thiru Arooran Sugars Limited (Beneficiary Owner are Consortium of Lenders who invoked Pledge of Shares, awaiting for instruction in terms of SEBI Regulation)	Equity Share holder	20.07.2022	70,20,47,061	2,98,04,540	Shareholder	NO	NO	17.00			52,67,26,741.00	-		
					14,55,15,780	Shareholder	YES	NO	83.00					Beneficiary Owner of 1,45,51,578 Shares are Consortium of Lenders who invoked Pledge of Shares, awaiting for instruction in terms of SEBI Regulation	
2	Thiru Arooran Sugars Limited	Others (As Inter Group Company Balance)	20.07.2022	18,94,60,306.78		Inter Group Balalnce			-				18,94,60,306.78		

100.00

52,67,26,741.00

18,94,60,306.78

89,15,07,367.78 17,53,20,320.00

Grand Total

